

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (C) No(s). 1132/2018

RATTAN KAUR & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 18-12-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Chandra Bhushan Prasad, AOR
Ms. Ekta Rani, Adv.

For Respondent(s)

Mrs. Sarla Chandra, AOR
Mr. Sudarshan Rajan, AOR
Mr. Mahesh Kumar, Adv.
Mr. Manoj C. Mishra, AOR
Mr. Himanshu Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete. Appearing Respondents, who have not filed Counter Affidavit so far, may file the same within a period of four weeks as a last chance.

List the matter before the Hon'ble Court as per rules after expiry of four weeks.

RAJIV KALRA
Registrar

pm